

Securities Appellate Tribunal

IN THE COURT OF/CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/ HON'BLE JS. M. T. JOSHI, JUDICIAL MEMBER

CIVIL CAUSE LIST OF DATE :12/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION1208-AT11A.M.**

**854-ADMISSION-COURTCODE-SUSPENSION- AT 11.05 A.M.**

1	SEBI Appeal	334/2022	Premier Energy and Infrastructure Limited Vs. BSE LTD.	Joby Mathew and Associates
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Sub Matter(Disposed) : Misc. Application/0000593/2022

**939-ADMISSION-COURTCODE-DECCANWTM AT 11.07 A.M.**

2	SEBI Appeal	480/2022	T Venkatram Reddy and Anr. Vs. SEBI	Visesha Law Services
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Sub Matter : Misc. Application/0000763/2022

Misc. Application	763/2022	T Venkatram Reddy and Anr.-DELAY Vs. SEBI	Visesha Law Services
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(Main Matter Number :SEBI Appeal/0000480/2022)

**940-ADMISSION-COURTCODE-GROMOAO AT 11.09 A.M.**

3	SEBI Appeal	481/2022	Girish Rajkumar Goel Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
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Sub Matter : Misc. Application/0000765/2022

Sub Matter : Misc. Application/0000781/2022

Misc. Application	765/2022	Girish Rajkumar Goel-DELAY Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
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(Main Matter Number :SEBI Appeal/0000481/2022)

Misc. Application	781/2022	Girish Rajkumar Goel-STAY Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
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(Main Matter Number :SEBI Appeal/0000481/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>942-ADMISSION-COURTCODE-WITHDRAWAL AT 11.10 A.M.</u></b>				
4	SEBI Appeal	485/2022	SS Corporate Securities Limited Vs. SEBI	Parinam Law Associates
Sub Matter :		Misc. Application/0000810/2022		
Sub Matter :		Misc. Application/0000811/2022		
	Misc. Application	810/2022	SS Corporate Securities Limited-STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000485/2022)				
	Misc. Application	811/2022	SS Corporate Securities Limited-URGENCY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000485/2022)				
<b><u>938-MAHEARING-COURTCODE-MARESTORATION AT 11.12 A.M.</u></b>				
5	Misc. Application	755/2022	Sushila Arvind Kabra-RESTORATION Vs. NSEIL	Ashok Singh, Advocate
(Main Matter Number :SEBI Appeal/0000312/2022)				
<b><u>29-ADMDISPOSAL-COURTCODE-PSTLWTM- AT 11.14 A.M.</u></b>				
6	SEBI Appeal	201/2020	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants  ELP
Sub Matter :		Misc. Application/0000799/2021		
Sub Matter :		Misc. Application/0000754/2021		
	SEBI Appeal	205/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL  ELP
Sub Matter :		Misc. Application/0000179/2020		

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CIVIL CAUSE LIST OF DATE :12/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	186/2020	APL Infrastructure Private Limited Vs. SEBI	MINDSPRIGHT LEGAL  ELP
(Main Matter Number :SEBI Appeal/0000208/2020)				
	Misc. Application	187/2020	APL Infrastructure Private Limited Vs. SEBI	Mindspright Legal  ELP
(Main Matter Number :SEBI Appeal/0000208/2020)				
	SEBI Appeal	208/2020	APL Infrastructure Private Limited Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000186/2020		
Sub Matter :		Misc. Application/0000187/2020		
	SEBI Appeal	216/2020	DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate ELP
	SEBI Appeal	227/2020	Yatin B. Shah Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	228/2020	Hardik Mithani And Anr. Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	239/2020 ( /0000 )	Rakesh Sharma Vs. Securities And Exchange Board of India	
	SEBI Appeal	242/2020	Dharmesh Shah Vs. Securities And Exchange Board of India	

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CIVIL CAUSE LIST OF DATE :12/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	568/2020	Nikhil Securities Pvt. Ltd. Vs. SEBI	Dr. S. K. JAIN, P.C.S.  ELP
	Misc. Application	179/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000205/2020)				
	Misc. Application	754/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants  ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				
	Misc. Application	799/2021	INVENTURE Inventure GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants  ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				
	Misc. Application	800/2021	Rakesh Sharma Vs. SEBI	
	SEBI Appeal	485/2021	Rakesh Sharma Vs. SEBI	Vishal Khanavkar Advocate for the Appellant.
	SEBI Appeal	566/2021	INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000899/2021				
	SEBI Appeal	567/2021	APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000932/2021				
	SEBI Appeal	568/2021	MR. SANJAY GUPTA Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000931/2021				

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CIVIL CAUSE LIST OF DATE :12/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	607/2021	MR. DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate
Sub Matter :		Misc. Application/0001234/2021		
<b><u>495-DISP-COURTCODE-APPLICATIONREJECTION- AT 11.16 A.M.</u></b>				
7	IRDA-MISCAPPLIC ATION	10/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED-Delay Vs. IRDA	Aagam Doshi and Co
(Main Matter Number :		IRDA Appeal/0000008/2021)		
55	IRDA Appeal	8/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED Vs. IRDA	Aagam Doshi and Co
Sub Matter :		IRDA-MISAPPLICATION/0000010/2021		
<b><u>362-DISPOSAL-COURTCODE-NONCOMPLIANCELODR- AT 11.18 A.M.</u></b>				
8	Misc. Application	430/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law  Manilal Kher Ambalal and Co.
(Main Matter Number :		SEBI Appeal/0000353/2021)		
	Misc. Application	431/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law  Manilal Kher Ambalal and Co.
(Main Matter Number :		SEBI Appeal/0000353/2021)		
	SEBI Appeal	353/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law  Manilal Kher Ambalal and Co.
Sub Matter :		Misc. Application/0000430/2021		
Sub Matter :		Misc. Application/0000431/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	SEBI Appeal	366/2021	Cupid Limited Vs. National Stock Exchange of India Limited	Lex Consult  Manilal Kher Ambalal and Co.
	SEBI Appeal	367/2021	S.E. Power Limited Vs. National Stock Exchange of India Limited	Kookada and Associates  MKA and Co.
	SEBI Appeal	31/2022	KSS LTD. Vs. NSEIL	Ronit Sharma Advocate
	Sub Matter :	Misc. Application/000049/2022		
	Misc. Application	49/2022	KSS LTD. - APPLICATION FOR EXEMPTION Vs. NSEIL	Ronit Sharma Advocate
			(Main Matter Number :SEBI Appeal/000031/2022)	
	SEBI Appeal	32/2022 ( /0000 )	KSS LTD Vs. NSEIL	Ronit Sharma Advocate
	Sub Matter :	Misc. Application/000062/2022		
	Sub Matter :	Misc. Application/000063/2022		
	Misc. Application	62/2022 ( /0000 )	KSS LTD - APPLICATION FOR EXEMPTION Vs. NSEIL	Ronit Sharma Advocate
			(Main Matter Number :SEBI Appeal/000032/2022)	
	Misc. Application	63/2022 ( /0000 )	KSS LTD - APPLICATION FOR DELAY Vs. NSEIL	
			(Main Matter Number :SEBI Appeal/000032/2022)	

**94-DISPOSAL-COURTCODE-MPSDELISTING- AT 11.20 A.M.**

9	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
	Sub Matter(Disposed) :	Misc. Application/0000945/2021		
	Sub Matter(Disposed) :	Misc. Application/0000942/2021		

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CIVIL CAUSE LIST OF DATE :12/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter(Disposed) :		Misc. Application/0000989/2021		
Sub Matter(Disposed) :		Misc. Application/0000990/2021		
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
	SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. ltd. and others Vs. SEBI	ABH Law LLP
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter(Disposed) :		Misc. Application/0001126/2021		
Sub Matter(Disposed) :		Misc. Application/0001127/2021		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
Sub Matter(Disposed) :		Misc. Application/0001142/2021		
Sub Matter(Disposed) :		Misc. Application/0001143/2021		
	SEBI Appeal	619/2021	M/S. VITAL CONNECTIONS LLP and ORS. Vs. SEBI	Amrita Thakore Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah

**835-ADMDISPOSAL- COURTCODE-KSBLINSPECTION AT 11.22 A.M.**

10	SEBI Appeal	284/2022	BSE LIMITED Vs. SEBI	AZB and Partners
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Sub Matter : Misc. Application/0000580/2022  
Sub Matter(Disposed) : Misc. Application/0000660/2022

	SEBI Appeal	285/2022	NATIONAL EXCHANGE OF STOCK INDIA LIMITED Vs. SEBI	Trilegal
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Sub Matter : Misc. Application/0000483/2022  
Sub Matter(Disposed) : Misc. Application/0000561/2022  
Sub Matter(Disposed) : Misc. Application/0000659/2022

	Misc. Application	483/2022	NATIONAL EXCHANGE OF STOCK INDIA LIMITED-URGENCY Vs. SEBI	Trilegal
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(Main Matter Number :SEBI Appeal/0000285/2022)

	Misc. Application	580/2022	BSE LIMITED-STAY Vs. SEBI	AZB AND PARTNERS
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(Main Matter Number :SEBI Appeal/0000284/2022)

**842-DISPOSAL-COURTCODE-SUNTECKSCRIP- AT 11.23 A.M.**

11	SEBI Appeal	302/2022	Mr. Chiranjilal Jayaram Vyas Vs. SEBI	Mindspright Legal
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**CIVIL CAUSE LIST OF DATE :12/08/2022**

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	303/2022	Mr. Deendayal Bohara Vs. SEBI	Mindspright Legal
	SEBI Appeal	304/2022	Mr. Kishore Bhikaji Giri Vs. SEBI	Mindspright Legal
	SEBI Appeal	305/2022	Mr. Kishorilal Amrutlal Bissa Vs. SEBI	Mindspright Legal
	SEBI Appeal	306/2022	Mr. Namdeo H. More Vs. SEBI	Mindspright Legal

**840-DISPOSAL-COURTCODE-RECOVERYNOTICE- AT 11.25 A.M.**

12	SEBI Appeal	310/2022	MEENU TANDON AND ORS Vs. SEBI	Ambarish Chatterjee Company Secretary
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Sub Matter : Misc. Application/0000576/2022  
Sub Matter : Misc. Application/0000577/2022

	Misc. Application	576/2022	MEENU TANDON AND ORS-URGENCY Vs. SEBI	Ambarish Chatterjee Company Secretary
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(Main Matter Number :SEBI Appeal/0000310/2022)

	Misc. Application	577/2022	MEENU TANDON AND ORS-PAYMENT OF FEE Vs. SEBI	Ambarish Chatterjee Company Secretary
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(Main Matter Number :SEBI Appeal/0000310/2022)

**855-ADMISSION-COURTCODE-CISPANCARD- AT 11.27 A.M.**

13	SEBI Appeal	347/2022	Shobha Ratnakar Barde Vs. SEBI	Adv. Jinal Garasia
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Sub Matter(Disposed) : Misc. Application/0000618/2022  
Sub Matter(Disposed) : Misc. Application/0000619/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<del>890.</del>	DISPOSAL		<b><u>COURTCODE-ESTEEMAO- AT 11.29 A.M.</u></b>	
14	SEBI Appeal	396/2022	VINOD KUMAR GARG Vs. SEBI	Vikas Bengani ,Advocate